SAT

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.P. No. 134 /2017 CP-1090/2016 HC

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th March, 2017, 10.30 A.M.

Name of the Company		Global Acqua Pvt. Ltd. & Ors.		
	Under Section	391 (2),394		Amalgamation
SI.		ation of Authorized Appearing on behalf Of Appearing of		Signature with date
Mers. Meinjo Shuteria, Advocate			16m. 17/3/17	
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## ORDER

Ld. Counsels for the petitioners made a request that the case may be adjourned. Prayer is allowed.

Central Government has not filed any reply till date. If no reply is received within 30 days then it shall be presumed that the Central Government has no objection to the proposed scheme of amalgamation.

List the matter on 18/04/2017.

(S. Vijayaraghavan) Member (T) (Vijai Pratap Singh) Member (J)